

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:167

ANSWERED ON:03.08.2006

CEREAL SCAM

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) whether a cereal scam has been unearthed in the Army recently;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the findings thereof; and
- (e) the action taken by the Government against the officials found guilty?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Yes, Sir.

(b) & (c): Complaints alleging irregularities in procurement of rations were received during the period from July, 2005 to September, 2005. As there was a prima facie case, the Army Headquarters got the matter investigated through a Court of Inquiry.

(d) & (e): Certain omissions/lapses in the functioning and discharge of duties by various functionaries with respect to provisioning and supply of Masur Whole, Kabuli Chana, Barley Crushed and Gram Kibbled have come to light. The Court of Inquiry has submitted its report on which the competent authority has directed to initiate action as per procedure laid down in the military law.